

(d) if so, the details of such checks made during 1990 and 1991 (upto 30 June):

(e) if not, the reasons therefor:

(f) whether the Government propose to involve ticket-checking staff to ensure punctual running of DTC buses in Delhi; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) Yes, Sir, The timings of all the DTC routes have been specified. These timings are being regulated through Time Keepers and the supervisory field staff of the DTC.

(c) and (d) Yes, Sir. The details of surprise checks made to ensure punctual running of DTC buses are as under:—

<i>Number of trips checked during 1990</i>	<i>Number of trips checked from January, 1991 to June, 1991</i>
5009923	2374915

(e) Does not arise in view of reply to (c) and (d) above.

(f) and (g) The members of the checking staff of DTC are already involved in the job of ensuring the punctual running of DTC buses in Delhi. The Time Keepers are being posted at important points/terminals who keep record of the arrival and departure of buses. Apart from ensuring punctuality of the running of buses, the checking staff also undertake the checking of ticketless travellers.

Price of Gold

690. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of FINANCE be pleased to state:

(a) the reason for the sudden spurt in the price of gold recently; and

(b) the steps taken or proposed to be taken by the Government to bring down the price of gold?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR):

(a) The increase and subsequent fall in the price of gold is attributable to combination of factors such as, speculative nature of gold, marriage season demand and varied interpretation of recent adjustments in exchange rate.

(b) Gold is not an essential commodity and Government does not regulate its price.

[*Translation*]

Proposal to Declare Ajmer-Nawara-Chittorgarh-Indore road as National Highway

691. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Rajasthan has sent a proposal to the Union Government to declare Ajmer-Nawara-Chittorgarh-Indore road as National Highway; and

(b) if so, the decision taken by the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) A decision about the declaration of new National Highways in various States including Rajasthan would be taken after the formulation of the 8th Five Year Plan.

[*English*]

Bank Branches in Rajasthan

692. SHRIMATI MAHENDRA KUMARI: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of public sector banks in Rajasthan district-wise and bank-wise;

(b) the total amount of deposits made in the various bank branches, district-wise;

(c) the amount of loan sanctioned by these branches during the last three years, year-wise;

(d) whether the amount of sanctioned loans is as per targets fixed; and

(e) if not, the steps taken by the Government to raise the amount of loans?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) District-wise and bank-wise number of branches of public Sector Banks functioning in Rajasthan at present are set out in the attached Statement I and II respectively.

(b) District-wise outstanding aggregate deposits of commercial banks in

Rajasthan in December, 1990 are given in the attached Statement-III.

(c) The total loans sanctioned by the banks during the last three years are given below:—

(Rs. in crores)

Year	Amount
December, 1988	— 2296
December, 1989	— 2629
December, 1990	— 2876

(d) and (e) Under the Annual Credit Plans (ACP) prepared by lead banks for the districts, the banks try to achieve the credit targets indicated therein. The data of credit allocation vis-a-vis achievements under ACPs in Rajasthan for the years 1988-89, 1989-90 and 1990-91 are given below:—

(Rs. in crores)

January, 1988 to December, 1988		April, 1989 to March, 1990		April, 1990 to March, 1991*	
Target	Achievement	Target	Achievement	Target	Achievement
493	541	611	529	663	438

*Provisional

RBI has asked the banks to make efforts for achieving the targets indicated in the ACPs.

STATEMENT I

District-wise number of branches of Public Sector Banks in Rajasthan

Name of the District	No. of branches of Public Sector Banks
1	2
1. Ajmer	101
2. Alwar	96

1	2
3. Banswara	49
4. Barmer	43
5. Bharatpur	72
6. Bhilwara	63
7. Bikaner	84
8. Bundi	26
9. Chittaurgarh	60
10. Churu	49
11. Dholpur	22
12. Dungarpur	36
13. Ganganagar	142
14. Jaipur	221
15. Jaisalmer	20
16. Jalore	24
17. Jhalwar	35
18. Jhunjhunu	35
19. Jodhpur	108
20. Kota	91
21. Nagaur	66
22. Pali	35
23. Sawai Madhopur	70
24. Saikar	44
25. Sirohi	25
26. Tonk	35
27. Udaipur	102

STATEMENT II

Bank-wise number of branches of Public Sector Banks in Rajasthan

S.No.	Name of the Bank	No. of branches
1	2	3
1. State Bank of India		154
2. State Bank of Hyderabad		1
3. State Bank of Indore		3
4. State Bank of Bikaner & Jaipur		579
5. State Bank of Patiala		2
6. State Bank of Travancore		1

1	2	3
7.	State Bank of Saurashtra	2
8.	Central Bank of India	91
9.	Bank of India	32
10.	Punjab National Bank	188
11.	Bank of Baroda	290
12.	UCO Bank	134
13.	Canara Bank	16
14.	United Bank of India	7
15.	Dena Bank	11
16.	Syndicate Bank	10
17.	Union Bank of India	39
18.	Allahabad Bank	23
19.	Indian Bank	8
20.	Bank of Maharashtra	6
21.	Indian Overseas Bank	9
22.	Andhra Bank	3
23.	Punjab & Sind Bank	19
24.	New Bank of India	69
25.	Vijaya Bank	7
26.	Corporation Bank	1
27.	Oriental Bank of Commerce	52

STATEMENT III

District-wise outstanding aggregate deposits of all scheduled commercial banks in Rajasthan in December, 1990

(Rs. in crores)

<i>Name of District</i>	<i>Deposits</i>
1	2
1. Ajmer	315
2. Alwar	244
3. Banswara	82
4. Barmer	59
5. Bharatpur	142

1	2
6. Bhilwara	128
7. Bikaner	191
8. Bundi	50
9. Chittaurgarh	122
10. Churu	145
11. Dholpur	38
12. Dungarpur	67
13. Ganganagar	333
14. Jaipur	1215
15. Jaisalmer	26
16. Jalore	39
17. Jhalawar	41
18. Jhunjhunu	176
19. Jodhpur	352
20. Kota	274
21. Nagaur	145
22. Pali	99
23. Sawai Madhopur	116
24. Sikar	169
25. Sirohi	69
26. Tonk	51
27. Udaipur	380
Total	5068

Powers of CCI&E

693. DR. LAXMI NARAYAN PANDEYA: Will the Minister of COMMERCE be pleased to state:

(a) whether under the Import and Export, (Control) Act, 1947, the Chief Controller of Imports & Exports and the Additional Chief Controller of Imports and Exports have been invested with powers of a civil court to hear appeals from persons aggrieved by any decision passed under the Act;

(b) whether these powers to hear appeal have been delegated by the CCI&E to its subordinate officers; and

(c) if so, under what provision of the Act these powers have been delegated to subordinate officers?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) Yes. Sir. Section 4-M of the Imports and Exports (Control) Act, 1947 gives powers to the Chief Controller of Imports and Exports and to the Addi-